

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt.(RJS)/45/2017

Date: 27.04.2017

Pursuant to Rule 7 of RJS Rules, 2010, vacancies in the District Judge Cadre for the year 2017-18 are notified as under:-

Total Vacancies =26+2*	28
Vacancies for Direct Recruitment	04
Vacancies for promotion	22
Vacancies for promotion by LCE	Nil

*Note:- **02** future vacancies (against 10% of the total Number of vacancies) are not assigned to any category for the present. However, these 02 vacancies will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,


REGISTRAR GENERAL

No.RJS/Estt.B2(i)/06/2017/ 4642 **Date: 27.04.2017**

Copy forwarded to the following for information:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Examination) (Admn.) / (Rules)/ (Class.),OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

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9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/P.O., All Tribunals.
12. P.S. to All Hon'ble Judges at Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR GENERAL